CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P./100/50/2019 in O.A./100/4400/2018

New Delhi, this the 11th day of March, 2019

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

Anuragbachan Singh S/o Shri Bachan Singh R/o 3/134, Shankar Colony, Sri Ganganagar, Rajasthan

...Petitioner

(Through Shri Ajesh Luthra, Advocate)

Versus

Shri C. Chandramouli
Secretary
Union of India
Department of Personnel & Training,
Ministry of Personnel, Public Grievances
& Pensions, North Block,
New Delhi ...Contemnor/ Respondent

(Through Shri Y.P. Singh, Advocate)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman

This Contempt Petition is filed complaining that the direction passed by this Tribunal has not been implemented.

CP 50/2019 in OA 4400/2018

2. The OA has been allowed today itself by a separate judgment. Since the interim order merges in the final judgment, we close this contempt case.

(Mohd. Jamshed) Member (A) (Justice L. Narasimha Reddy) Chairman

/dkm/